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know what is what. It is a notorious report as far as we are concerned. You should direct the Government to lay the report on the Table of the House. And, Sir, we want to know what it is. It is a notorious Report as far as we are concerned. So. you direct the Minister to place it on the Table of the House.

MR. CHAIRMAN: 1 will do it after the Papers are laid on the Table. Now, the next item: Papers to be laid on the Table.

श्री राजनारायण : श्रीमन् उसके बार में तां कुछ बताइए आप ।

श्री रबी राय: प्रियलंज का सवाल कब आएगा, यह हमें मालूम होना चारिहए।

MR. CHAIRMAN: It will take only two minutes. Please wait for a minute.

DR. RAMKRIPAL SINHA : श्रीम्न, चक्रवर्ती रिपॉट के नार में नहीं बताया । It is a bogus Report or there is no report at all?

MR. CHAIRMAN: I will look into it soon. Sufficient time has been given to the honourable Minister till the next session. Now, let us take up the other item.

श्री रबी राष: हमारी बात तो मनवा लिए। हम कहते हीं कल तक हो जाए।

श्री राजनारायण : नेक्स्ट सेशन के लिए क्यों कह रहें हैं । नेक्स्ट संशान में . . . .

MR. CHAIRMAN: Shriman Rajnarain, please . . . Let us take up the next item now: Papers to be laid on the Table.

Question Hour is over. 84 RSS/74—2

### WRITTEN ANSWERS TO QUESTIONS

# Construction of a cinema house in Chittaranjan Park Kalkajec, New Delhi.

- 783. SHRI DWIIENDRALAL SEN GUPTA: Will the Minister of SUPPLY AND REHABILITATION be pleased to state:
- (a) whether any cinema house has recently been constructed in the Chittaranjan Park. Kalkajee, New Delhi in an area allotted to the erstwhile East Bengal refugees:
- (b) if so, whether such construction was duly authorised;
- (c) if not, what steps Government propose to take to prevent the unauthorised construction of the cinema;
- (d) whether Government are aware of the resentment, of the residents of the Chittaranjan Park over the construction of the cinema house; and
- (e) what is the name of the owner of the said cinema house?

THE MINISTER OF SUPPLY AND REHABILITATION (SHRI R. K, KHA-DILKAR): (a) No, Sir. But a cinema house has come up adjacent to the Colony limits

(b) to (e) The matter is being looked into.

## Transhipment of coal from Calcutta to West Coast

787. SHRI LOKANATH MISRA: SHRI K. P. SINGH DEO • SHRI M. P. VARMA:

Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether Government are aware that shipping companies carrying coal from Calcutta to V/est Coast lose on an average between 3 to 4 lacs of rupees per ship;

- i(b) whether Government are also aware | that some shipping companies are not undertaking coastal traffic and if so, whether Government propose to take any steps against such shipping companies; and
- (c) whether Government propose to revise the freight rates so that the shipping companies do not lose on such coastal traffic ?

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI KAMALAPATT TRIPATHI): (a) It is a fact that shipping companies operating on the coastal trade are inclining losses. But, such loss are generally computed by the companies over a period of time in respect of their fleet as a whole and not on individual shipwise basis.

- (b) Though the shipping companies are reluctant to operate on the coast, they have been persuaded to undertake coastal voyages depending upon the need and availability of cargoes.
- (c) Government is seized of the whole matter with a view to evolving a rational and economic structure for freight and other issues concerning the coastal trade.

लघ, इस्पात संयंत्रों के संबंध में खेत पत्र

\*788. श्री भॅरो सिंह शैखावत : डा. सम क्याल सिंह : श्री वीरोन्ह कुमार सखलेचा : श्री डी. के पटोल :

क्या इस्पात और खान मंत्री यह बताने की कृपा करोंगे कि:

- (क) क्या सरकार का ध्यान 7 सितम्बर, 1974 के 'इकानामिक टाइम्स' में प्रकाशित उस लेख की ओर दिलाया गया है' जिसमें यह सुझाव दिया गया है' कि लघु इस्पात संयंत्रों के बार' में एक श्येत पत्र प्रकाशित किया जाना चाहिये: ऑर
- (ख) यदि हां, तो इस संबंध में सरकार की प्रतिक्रिया क्या हु<sup>8</sup> ?

### t[W'liilte Paper on mini steel plants

788.'SHRI B. S. SHEKHAWAT : , DR. RAMKRIPAL SINHA : SHRI V. K. SAKHLECHA : SHRI D. K. PATEL :

Will the Minister of STEEL AND MINES be pleased to state:

- (a) whether Government's attention has been drawn to an article which has appeared in the 'Economic Times' of the 7th September, 1974 suggesting that a White Paper on mini steel plants be published: and
- (b) if so; what is Government's reaction thereto ?

इस्पात और खान मंत्रालय में राज्य मंत्री (श्री चन्द्रजीत याद्य) : (क) और (ख) एक विवरण सभा पटल पर रख दिया गया हैं।

### विवरण

(क) जी हां।

(ख) कई राज्यों में विजली की कमी होने के कारण विद्युत भट्टी उदयोग में इस्पात बनाने की अधिकापित क्षमता का पूर्ण रूप से उपयोग- नहीं हो रहा हैं। इसके अतिरिक्त लाइसेंस की गई काकी क्षमता अभी चालू की जानी हैं। इसलिए उद्देश्य यह हैं कि आवश्यक आदानों अर्थात् विजली तथा लोह स्कृप की उपलब्धि को ध्यान में रखते हुए पहले प्राधिक्त की गई क्षमता का पूरी तरह उपयोग किया जाये तथा इस्पात बनाने के लिए विद्युत भट्टी उद्योग के ऑर आगं फॉलाव को विनियमित किया जाए। इस बात को ध्यान में रखते हुए अभी इस विषय पर रवंत-पत्र प्रकाशित करने का विचार नहीं हैं।

†|THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI CHANDRAJIT YADAV): (a) and (b) A statement is laid on the Table of the House

†[ ] English translation.